

Serial No. of Order	Date of Order	Order with Signature
5	28.8.90	<p>Call on 24.10.90 for hearing as prayed for on behalf of Mr. Deepak Misra.</p> <p style="text-align: right;">P.T.A Vice-Chairman M Member (S)</p>
6	25.10.90	<p>Heard Mr. Deepak Misra for the applicant and Mr. T. Dalei, for the Respondent. Mr. A.B. Misra, learned Senior Standing Counsel submits that he has been instructed by the Department that the applicant has already been granted the relief that he has prayed for in the Original Application. Mr. Deepak Misra, accepts this proposition. Accordingly, the case is disposed of as having become infrutuous.</p> <p style="text-align: right;">A.A Vice-Chairman M Member (Judicial)</p>